COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 294 OF 2018 & IA NO. 1510 OF 2018

Dated : 12th December, 2018

In the matter of:

Raygen Power Private Limited

.... Appellant(s)

Versus Karnataka Electricity Regulatory Commission &Ors.

.... Respondent(s)

<u>ORDER</u>

The Bench did not assemble today.

As agreed by the learned counsel appearing for the parties, list the

matter on 20.12.2018.

PS/Court Master/PA

vt/pk